# <u>COURT - I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 137 of 2016

Dated: 1<sup>st</sup> August, 2017

# Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of :

Bangalore Electricity Supply Company Ltd. Vs.		Appellant(s)
Karnataka Electricity Regulatory C	ommissi	onRespondent(s)
Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri for R.1

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt